

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 1301 OF 2024**

**IN THE MATTER OF:**

**News Item titled "Himalayan glacial lakes expand by 10.81% in 13 years, raising flood concerns and urgent call for action" appearing in the Times of India dated 04.11.2024.....  
(Tribunal on its own motion)**

**AMENDED MEMO OF PARTIES (As per order dated 19.11.2024)**

**News Item titled "Himalayan glacial lakes expand by 10.81% in 13 years, raising flood concerns and urgent call for action" appearing in the Times of India dated 04.11.2024.....  
(Tribunal on its own motion)**

**VERSUS**

- 1. GB Pant Institute of Himalayan Environment, Through its Director**  
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- 2. Ministry of Environment, Forest and Climate Change, Through its Secretary**  
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- 3. Central Pollution Control Board, Through its Member Secretary**  
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